

(4)

(7)

ON No. 463/06. (463/06)

24/8/06.

Hon. Mr. A.K. Bhattacharya, J.M.
Hon. Mr. A.K. Singh, Am.

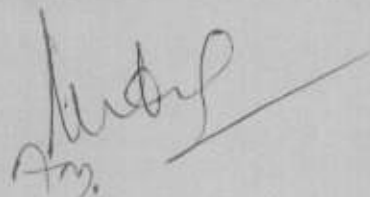
Sri R.K. Shukla learned Counsel for applicant has sent illness slip. So Sansakh for Sri S. Singh for respondents.

List before appropriate Bench on 15/8/06. Interim order to continue till then.

OR
No A has yet been
filed.

Submitted.

V.V.
11/9/06.


Am.


J.M.

15.09.06

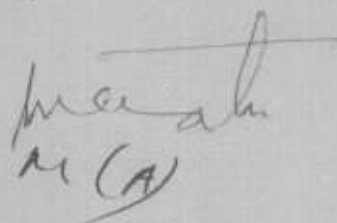
Hon. Mr. P.K. Chatterji, M(A)

Even on revised call, there is none for the applicant.

Therefore the O.A. is dismissed in default and for non prosecution.

The interim order also gets vacated as the O.A. is dismissed.

Copy of this order may be given to the respondents Counsel.


M(A)

